NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/167/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. VISHAL

NAME OF THE RESPONDENT(S)

: CARBOLINE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that he is an operational creditor. Counsel for petitioner is directed to file an affidavit and also the bank statement as per Sec.9(3) (b) &(c) of IB Code, 2016. The Registry is directed to issue notice to the respondents. Counsel for petitioner is also directed to issue private notice to the respondents and file proof of sending and effecting service by way of an affidavit by the next date of hearing. Put up on 17.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

bc

NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/167/ (IB)/2017

NAME OF THE PETITIONER(S)

: S. VISHAL

NAME OF THE RESPONDENT(S)

: CARBOLINE INDIA PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

E. SEN THICKUMAR PETITIONER